

(25)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1387/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Ericsson India Private Limited
V/s.
Reliance Communications Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. U.K. Chaudhary - Sr. Counsel]

Mr. Amcet Naik]

Ms Radhika Iyer]

Mr. Deepak Deshmukh]

Mr. Jahan Chokshi]

1/b Naik Naik & Co.]

for Corporate Debtor]

Mr. Ashish Kamat]

Mr. Varghese Thomas]

Mr. Hormuz Mehta]

1/b J. Sagar Associates]

for SBI for/on behalf of ILF-]

Mrs Niketa Shah 1/b Ashwin Antadre & ASS]

along with Sr counsel Arij Kher]

on behalf of Operational creditors]

Contd... 2/-

ORDER

CP No.1387/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)